(b) if so, the details thereof; and

Written Answers

(c) the details of the amount disbursed for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) Yes, Sir.

- (b) During 1997-98, a length of 4219 kms. has been added to the National Highway network. It has also been decided that another 67 routes having a length of approximately 11000 kms. will be added to the National Highway network in different States during the 9th Plan period.
- (c) The allocations are made State-wise on the basis of total national highway length in each State and specific national highway-wise allocation is not made.

Enrolment in KV

1220. SHRI AMAN KUMAR NAGRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of students enrolled out of turn in Kendriya Vidyalayas during 1997-98; and
 - (b) the details thereof, Vidyalaya-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) No out of turn admission has been made in Kendriya Vidyalayas during academic session 1997-98 as there was no scheme for such admissions in 1997-98.

Ozone Depleting Substances

- 1221. SHRI CHINMAYANAND SWAMI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether the Union Government propose to take concrete steps for the use of O.D.S. less technology;
 - (b) if so, the details thereof; and
 - (c) the time by which it is likely to be done?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (c) India ia a party to the Montreal Protocol on Substances that Deplete the Ozone Layer. A Country Programme for phasing out Ozone Depleting Substances was prepared in 1993. The Multilateral Fund for the implementation of the Montreal Protocol has approved projects for

conversion to non-O.D.S. technology for industries under the Foam, Refrigeration, Aerosol, Halon and Solvent Sector. As per the schedule prescribed in the Montreal Protocol the use of O.D.S. technology is to be phased out by the year 2010.

Sports in Rural Areas of Madhya Pradesh

1222. SHRI CHANDRASHEKHAR SAHU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the action being taken by the Government to encourage various games and sports in rural areas;
- (b) the steps taken for the construction of sports complexes in the rural areas of Madhya Pradesh;
- (c) whether a demand has been made to construct a sports stadium in the district headquarters of Dhamtari in Madhya Pradesh; and
 - (d) if so, the steps being taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) For encouraging various games and sports in rural areas, Government of India ia implementing the schemes of (i) Rural Sports Programme; and (ii) Grant to Rural Schools for Purchase of Sports Equipment and Development of Playground. Besides, assistance is also provided for creation of sports infrastructure at all levels including rural areas. "Sports" being a State subject, State Governments also encourage various games in rural areas.

- (b) It is for the State Government to initiate proposals in this regard for claiming admissible Central assistance as per the provisions of the relevant scheme.
 - (c) No, Sir.
 - (d) Does not arise.

[English]

SC/ST in Power Finance Corporation

- 1223. PROF. JOGENDRA KAWADE: Will the Minister of POWER be pleased to state:
- (a) the total strength of staff of the Power Finance Corporation of India and the number of Scheduled Caste and Scheduled Tribes employees among them;
- (b) whether there is any backlog of reserved vacancies for SCs/STs;
 - (c) if so, the details thereof, post-wise;